04.11.2003.

Hon ble Maj Gen KK Srivagtava, A.M. Hon ble Mr. A.K. Bhatnagar, J.M.

Sri Vivek Kumar learned counsel for the applicant and Sri J.N. Sharma learned counsel for the respondents.

M.A. No.3918/03 is for dismissing the O.A. as in infructuous. In view of our order of the date, the M.A. stands dismission disposed of

M.A. No.3919/03 is for treating the M.A. alongwith affidavit as part of the record. Allowed. The same is taken on record.

Learned counsel for the applicant submitted that in this O.A. the order of suspension dated 23.08.99 has been challenged. However since the applicant has been dismissed from service, the O.A. is rendered infructuous.

In view of the above, the O.A. is dismissed as having been rendered infructuous.

No costs.

J.M.

A.M.

Manish/-